

**No.4**

**Table Office**

**Election of Speaker**

Election of Speaker will be held on Wednesday, the 26<sup>th</sup> June, 2024. A separate Bulletin-Part II is being issued giving detailed information and procedure in that regard.

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**No.5**

**Table Office**

**President's Address to both Houses of Parliament**

The President will address both Houses of Parliament assembled together on Thursday, the 27<sup>th</sup> June, 2024 at 11 A.M. in the Lok Sabha Chamber, Parliament House, New Delhi. A separate Bulletin-Part II will be issued in this regard.

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**No.6**

**Table Office**

**Sitting of Lok Sabha on the 27<sup>th</sup> June, 2024**

On the 27<sup>th</sup> June, 2024, half-an-hour after the conclusion of the President's Address, there will be a separate sitting of Lok Sabha for the transaction of Government Business.

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**No.7**

**Table Office**

**Advance Publicity of Notices**

Attention of members is invited to Rule 334A of the Rules of Procedure and Conduct of Business in Lok Sabha regarding prohibition of advance publicity of notices, which is reproduced below: -

“334A. A notice shall not be given publicity by any member or other person until it has been admitted by the Speaker and circulated to members...

Kind co-operation of members is requested in observing the provisions of this Rule.

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